

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20631/2000

(From the judgement and order dated 12/09/2000 in AO 46/96
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

CHAIRMAN/SECY., INDIAN OIL CORPN.LTD.&ANR

Petitioner (s)

VERSUS

MEPABHAI MANDAN

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)

Date : 4.1.2000: This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. Ramesh P. Bhatt, Sr. Adv.
Mr. M.N. Shroff, Adv.
Mr. Chirag M. Shroff, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

The Special leave petition is dismissed.

.SP1

(Meenu Sethi)
Court Master

(Meena Trikha)
Assistant Registrar